

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 12.09.2020**

**NOTICE**

**Please take notice that the following matter as indicated below, listed on 14.09.2020 at 10:25 AM in the Court of Chairperson will be taken up at 01:55 PM.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 517 of 2020	Rajesh Mahajan Vs. Park Network Pvt. Ltd. & Ors.	Praveen Kr. Aggarwal	Tushar Thareja-R1 Ajay Goel -RP

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**1. Notice Board**

**2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By the order of Hon'ble Acting Chairperson**

**-sd/-**

**Registrar**